## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.494/(MAH)/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES:

Wenda Co. Ltd.

V/s.

Desmo Exports Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

Adv Kumud. A. Bhatis

Advocate for Observing coeding

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i'C 21.11.17.

## ORDER T.C.P. 494/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. Adjourned to **21.11.2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 10.10.2017. Sd/-

M.K. Shrawat Member (Judicial)